

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:255

ANSWERED ON:29.08.2012

REVENUE FROM TELECOM OPERATORS

Laguri Shri Yashbant Narayan Singh;Mahendrasinh Shri Chauhan

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of mobile telephone connections in the country as on date, State-wise and company-wise;
- (b) the details of the revenue earned by the Government separately as licence fee and spectrum charges during the last three years and the current year, year-wise and operator-wise;
- (c) whether some operators have defaulted in paying their dues:
- (d) if so, the details thereof along with the reasons therefor and the action taken by the Government in tin`s regard, operator-wise: and
- (e) the details of revenue likely to be earned by the Government during the year 2032-13, operator-wise?

Answer

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE, TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 255 FOR 29TH AUGUST, 2012 REGARDING `REVENUE FROM TELECOM OPERATORS`

- (a) The number of mobile telephone connections in the country, state-wise/circle-wise and company-wise, are given at Annexure I.
- (b) The details of the revenue earned by the Government as licence fee and spectrum usage charges during the last three years and the current year, operator-wise and year-wise, are given at Annexure II-A and Annexure II-B respectively.
- (c) & (d) Yes, Madam. The details thereof and the actions taken by the Government operator-wise, are given at Annexure III.
- (e) The details of revenue on account of licence fee and spectrum usage charges, likely to be earned by the Government during the year 2012-13 as per Budget Estimates, are given at Annexure IV.